

SECTION XI
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

LISTED ON: 08.07.2014
Court No. 11
Item No. 9

PETITION FOR SPECIAL LEAVE TO APPEAL(CIVIL) NO. 14690 OF 2014
WITH PRAYER FOR INTERIM RELIEF

M/S PANTALOOON RETAIL (INDIA) LTD.

...PETITIONER

VERSUS

CHIEF CONTROLLING REVENUE AUTHORITY & ORS.

...RESPONDENTS

OFFICE REPORT

The Special Leave Petition above mentioned has been filed against the Judgment and Order dated 20.01.2014 passed by the Hon'ble High Court of Judicature at Allahabad in Writ- C No. 3020 of 2014.

It is submitted that the Special Leave Petition (c) No. 36460 of 2012 filed by the same petitioner was listed before the Hon'ble Court on 11.01.2013 when the Court was pleased to direct issue of notice and the same is still pending before the Hon'ble Court. (copy of order dated 11.01.2013 enclosed)

The matter above mentioned is listed before the Hon'ble Court with this office report.

Dated this the 7th day of July, 2014.

ASSISTANT REGISTRAR

Copy to:

Mr. Shantanu Sagar, Advocate

ASSISTANT REGISTRAR